

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4214

ANSWERED ON:18.05.2006

NAXALITE ATTACKS ON TRAINS

Chaure Shri Bapu Hari;Dhotre Shri Sanjay Shamrao;Gaikwad Shri Eknath Mahadeo;Khan Shri Mohammad Tahir;Mane Smt. Nivedita;Oram Shri Jual;Singh Shri Kirti Vardhan;Sippiparai Shri A. Ravichandran;Yaskhi Shri Madhu Goud

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there has been an increase in the naxalite attacks on the trains, railway stations and other railway property particularly in the naxalite prone states in the recent months;
- (b) if so, the number of cases reported during the current year;
- (c) the loss of lives and property due to naxalite attacks during the said period; and
- (d) the steps taken to strengthen the security in trains and to protect railway property from such attacks?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) Yes Sir.

(b) 21 cases have been reported during the current year.

(c) Due to naxalite attacks, 5 lives were lost and property worth Rs.1,85,00,600/- was damaged.

(d) According to Entry No.2 of the State List of the Constitution of India, 'Police' (including Railways and village Police), is a State subject. Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Police. The State Police have a separate wing called the Government Railway Police (GRP) for dealing with all matters relating to law and order on the Railways. Prevention and detection of crime is the constitutional responsibility of the State Governments, and as such, Ministry of Railways has to depend largely on them for control of crime over Railways.

The Government Railway Police (under the State/Union Territory. Governments) co-ordinate the security arrangements as per the requirements and levels of security threats, their nature etc. The Railways actively assist in aspects pertaining to the Railways in order to facilitate smooth train operations and transportation of passengers, parcels and goods in such situations. However, the Ministry of Railways have taken following steps to strengthen the security in trains and to protect railway property from such attacks:-

Railway Protection Force is providing on average 1,217 escort parties in affected trains in vulnerable areas, in co-ordination with the State Governments, for which an average of 3,712 staff are deployed. 480 stations on the average are also given additional security by Railway Protection Force with deployment of 2,705 personnel daily. These deployments are in addition to the Government Railway Police personnel deployed on trains and the railway premises, in order to further strengthen the security. The offenders apprehended by RPF staff are forwarded to the concerned Government Railway Police with detailed report regarding the offence for registration of cases and further legal action.

The Railways have also taken steps to modernize the Railway Protection Force (RPF) who have been equipped with additional road vehicles numbering 48 Buses, 152 Jeeps and 119 Motor Cycles, communication equipments numbering 3142 (5 Watt Walkie Talkies, 123 25 Watt VHF and 2500 Bullet Proof Jackets and an equal number of Bullet Proof Helmets). Besides compact & effective weapons (5.56 mm INSAS rifles numbering 1000, carbines numbering 7336 and pistols numbering 17236 have been provided.